

Dated: 23.10.2026

ORDER NO. 144 of 2026

Hon'ble Officiating President, CESTAT is pleased to order the sitting commencing for CESTAT, New Delhi from **02.11.2026 to 04.12.2026** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 02.11.2026 to 06.11.2026	Dr. Rachna Gupta, Hon'ble Officiating President	Chamber work
From 11.11.2026 to 04.12.2026	Dr. Rachna Gupta, Hon'ble Officiating President Ms. Hemambika R. Priya, Member (Technical)	All Division Bench Matters
From 02.11.2026 to 06.11.2026	Mr. Ajay Sharma, Member (Judicial), Mr. P. V. Subba Rao, Hon'ble Member (Technical)	Service Tax Division Bench Matters
From 02.11.2026 to 06.11.2026	Ms. Hemambika R. Priya, Hon'ble Member (Technical) Mr. Ajay Krishna Vishvesha, Hon'ble Member (Judicial)	Customs and Excise Division Bench Matters
From 02.11.2026 to 06.11.2026	Mr. Ashok Jindal, Hon'ble Member (Judicial)	Single Member Bench matters
From 23.11.2026 To 04.12.2026	Mr. P. V. Subba Rao, Hon'ble Member (Technical)	Single Member Bench matters

Note:

1. In the event of leave/tour/chamber work of Hon'ble Officiating President, Hon'ble Member (Technical) will sit in Single Member Bench.
2. In the event of leave/tour of a Technical Member in the Division Bench, the available Technical Member sitting in Single Member Bench will sit in the Division Bench.
3. All part heard matters are released for fresh hearing before the regular Bench unless otherwise specifically constituted by separate order by the Hon'ble Officiating President.
4. The sitting will, however, be subject to the vacations/holidays as published.
5. From 02.11.2026 to 06.11.2026, if any Judicial Member in the Division Bench is on leave/tour, the available Judicial Member sitting in Single Member Bench will sit in the Division Bench.
6. In the event of non sitting of a Bench, the adjournment dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders/court proceedings".

By Order,

(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble Officiating President/Hon'ble Members, CESTAT, New Delhi/Mumbai/Ahmedabad/Kolkata/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi /Bar Association, New Delhi /O/o Chief Commissioner (AR), New Delhi /Notice Board/Website/Guard File/Office Copy.

Deputy Registrar

F. No. 01(03)/Roster/CESTAT/2026 (Pg. No. 162/N)
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 23.10.2026

ORDER NO. 145 of 2026

Hon'ble Officiating President is pleased to order the sitting commencing for
CESTAT, Chennai from 02.11.2026 to 04.12.2026 as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 02.11.2026 to 13.11.2026 and From 23.11.2026 to 27.11.2026	Mr. P. Dinesha, Hon'ble Member (Judicial), Mr. Vasa Seshagiri Rao, Hon'ble Member (Technical)	Customs Division Bench Matters
From 02.11.2026 to 13.11.2026 and From 23.11.2026 to 27.11.2026	Mr. M. Ajit Kumar, Hon'ble Member (Technical), Mr. Ajayan T.V., Hon'ble Member (Judicial)	Excise and Service Tax Division Bench Matters
From 16.11.2026 To 20.11.2026 and From 30.11.2026 to 04.12.2026	Mr. M. Ajit Kumar, Hon'ble Member (Technical), Mr. Ajayan T.V., Hon'ble Member (Judicial)	All Division Bench Matters
From 30.11.2026 to 04.12.2026	Mr. Vasa Seshagiri Rao, Hon'ble Member (Technical)	Single Member Bench Matters

Note:

1. In the event of leave/tour of any Member in a Division Bench, the matters will be taken up by the other available Division Bench and the remaining Member in the Division Bench will do chamber work.
2. Whenever, a Judicial Member of one Division Bench and the Technical Member of the other Division Bench is on leave/tour, the available Judicial Member and Technical Member will form the Division Bench and hear all the DB matters till such time one of the Members rejoins after the leave/tour period.
3. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders/court proceedings".

By Order,


(Mukesh Gupta)
Deputy Registrar

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Deputy Registrar

F.No. 01(03)/Roster/CESTAT/2026 (Pg. No. 163/N)
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 23.10.2026

ORDER NO. 146 of 2026

Hon'ble Officiating President is pleased to partially modify the roster order no. 75 of 2026 for **CESTAT, Allahabad** from **02.11.2026 to 04.11.2026** and **16.11.2026 to 20.11.2026** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 02.11.2026 to 04.11.2026 at 2:30 PM	Mr. P.K. Choudhary, Hon'ble Member (Judicial), Mr. K. Anpazhakan, Hon'ble Member (Technical)	All Division Bench matters
From 16.11.2026 to 20.11.2026	Mr. P.K. Choudhary, Hon'ble Member (Judicial), Mr. Vasa Seshagiri Rao, Hon'ble Member (Technical)	All Division Bench matters

Note:

1. Matters will be heard through e-hearing and the files may be accessed online through CESTAT CIS Portal (cis.cestat.gov.in).
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders/court proceedings".

By Order,


(Mukesh Gupta)
Deputy Registrar

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Deputy Registrar

F.No. 01(03)/Roster/CESTAT/2026(Pg. No. 164/N)
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 23.10.2026

ORDER NO. 147 of 2026

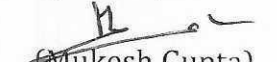
Hon'ble Officiating President is pleased to partially modify the roster order no. 76 of 2026 of **CESTAT, Chandigarh** from **16.11.2026 to 20.11.2026** and **30.11.2026 to 04.12.2026** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 16.11.2026 to 20.11.2026	Mr. P. Dinesha, Hon'ble Member (Judicial) Mr. P. Anjani Kumar, Hon'ble Member (Technical)	All Division Bench matters
From 30.11.2026 To 04.12.2026	Mr. P. A. Augustian, Hon'ble Member (Judicial) Mr. P. Anjani Kumar, Hon'ble Member (Technical)	All Division Bench matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders/court proceedings".

By Order,


(Mukesh Gupta)
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Deputy Registrar

F. No. 01(03)/Roster/CESTAT/2026 (Pg. No. 165/N)
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 23.10.2026

ORDER NO. 148 of 2026

Hon'ble Officiating President is pleased to partially modify the roster order no. 68 of 2026 of **CESTAT, Hyderabad** from **11.11.2026 to 13.11.2026** and **23.11.2026 to 27.11.2026** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 11.11.2026 To 13.11.2026	Mr. Sanjiv Srivastava, Hon'ble Member (Technical), Mr. Angad Prasad, Hon'ble Member (Judicial)	All Division Bench matters
From 23.11.2026 To 27.11.2026		

Note:

1. Matters will be heard through e-hearing and the files may be accessed online through CESTAT CIS Portal (cis.cestat.gov.in)
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders/court proceedings".

By Order,



(Mukesh Gupta)
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Deputy Registrar

F.No. 01(03)/Roster/CESTAT/2026 (Pg. No. 166/N)
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 23.10.2026

ORDER NO. 149 of 2026

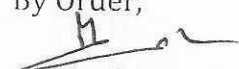
Hon'ble Officiating President is pleased to partially modify the roster order no. 70 of 2026 for **CESTAT, Ahmedabad** From **11.11.2026** to **13.11.2026** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 11.11.2026 To 13.11.2026	Mr. P. Anjani Kumar, Hon'ble Member (Technical) Mr. Ajay Krishna Vishvesha, Hon'ble Member (Judicial)	Service Tax Division Bench Matters

Note:

In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" /"court proceedings".

By Order,


(Mukesh Gupta)
Deputy Registrar

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Deputy Registrar

F.No. 01(03)/Roster/CESTAT/2026 (Pg. No. 167/N)
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 23.10.2026

ORDER NO. 150 of 2026

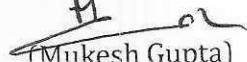
Hon'ble Officiating President is pleased to partially modify the roster order no. 71 of 2026 for **CESTAT, Bangalore** From **30.11.2026** to **04.12.2026** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 30.11.2026 To 04.12.2026	Mr. P. Dinesha, Hon'ble Member (Judicial) Mr. Pullela Nageswara Rao, Hon'ble Member (Technical)	All Division Bench matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" / "court proceedings".

By Order,


(Mukesh Gupta)
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Deputy Registrar

F. No. 01(03)/Roster/CESTAT/2026 (Pg. No.168/N)
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 23.10.2026

ORDER NO. 151 of 2026

Hon'ble Officiating President is pleased to partially modify the Roster Order No. 72 of 2026 for **CESTAT, Mumbai** from **11.11.2026 to 20.11.2026** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 11.11.2026 to 20.11.2026	Mr. Ajay Sharma, Hon'ble Member (Judicial) Mr. P.V. Subba Rao, Hon'ble Member (Technical)	Service Tax Division Bench Matters

Note:

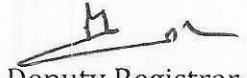
1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders/court proceedings".

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(Mukesh Gupta)
Deputy Registrar

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Deputy Registrar